

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 984

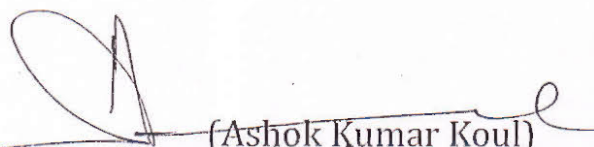
Dated: 06.12.2016

In the interest of administration, following transfers and postings of the Judicial Officers are hereby made:

1. Sh. Rajesh Sekhri, Additional District and Sessions Judge, Jammu, is transferred and posted as Additional District Judge (Bank Cases), Jammu, vice Sh. Ashok Kumar.
2. Sh. Shahzad Azeem, President, Divisional Consumer Protection Forum, Jammu, is transferred and posted as Additional District and Sessions Judge, Jammu, vice Sh. Rajesh Sekhri.
3. Sh. Ashok Kumar, Additional District Judge (Bank Cases), Jammu, is transferred and posted as President, Divisional Consumer Protection Forum, Jammu, vice Sh. Shahzad Azeem.
4. Sh. Rajesh Kumar Abrol, Sub Judge, presently attached with the Registrar Judicial, High Court of J&K, Jammu Wing, awaiting posting orders, is transferred and posted as Sub Judge, Chadoora, vice Sh. Vinod Kumar.
5. Sh. Vinod Kumar, Sub Judge, Chadoora, is transferred and posted as Sub Judge, Leave Reserve Post in the High Court of J&K, Jammu Wing. The services of the officer shall be utilized as and when desired by Hon'ble the Chief Justice.
6. Additional charge of the Court of Chief Judicial Magistrate, Kargil, for the time being is given to the Chief Judicial Magistrate, Leh, with the direction to hold the Court of Chief Judicial Magistrate at Kargil, for one week in a month, keeping in view the workload and urgency.

Note: All the transferees shall join their respective places of posting forthwith after handing over the charge to the available Judicial Officer.

BY ORDER


(Ashok Kumar Koul)
Registrar General 6.12.16



No. 25142-60/GS

Dated: 06.12.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary/Bench Secretary to Hon'ble the Chief Justice,
3. Secretary/Bench Secretary to Hon'ble Mr. Justice _____,
....for information of His Lordship.
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
6. Principal District & Sessions Judges, Jammu/Budgam,

7. Addl. Distt. & Sessions Judge, Jammu,
8. Addl. Distt. Judge (Bank Cases), Jammu,
9. President, Divisional Consumer Protection Forum, Jammu,
10. Sub Judge, Leave Reserve Post,
11. Sub Judge, Chadoora,
.....for information and necessary action.
12. Incharge, NIC, High Court of J&K, Jammu/Srinagar, for uploading the
same on High Court website.
13. Office file.


Registrar General 
6.12.16